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## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A.No.313/2000 in OA No.2516/98

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
 Hon'ble Mrs. Shanta Shastry, Member(A)

New Delhi, this the 23 day of October, 2000

Dr. V.K.Kak
Director-cum-Principal
Govt. Medical College and
Secretary, Chandigarh Admn.
Chandigarh.

Review Applicant/ Respondent No.6 in OA

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1. Dr. Om Prakash Lathwal R/282, Housing Board Colony Rohtak (Haryana). .. Resp

.. Respondent Applicant in OA.

2. UPSC through its Secretary Dholpur House Shahjahan Road New Delhi.

... Respondent/Respondent No.3 in OA.

3. Dr. Dharam Pal Mehta
Professor of Hospital Administration
cum-Medical Superintendent
Government Medical College
Sector 32
Chandigarh. ... Response

... Respondent/Respondent No.5 in OA.

## ORDER (By Circulation)

By Justice V. Rajagopala Reddy:

The RA is filed only to expunge the adverse remarks that were made against the review applicant in disposing of the OA. In our view, this RA is not maintainable. The order cannot be recalled/reviewed unless patent errors are apparent on the face of the record. The Tribunal having found that the impugned selection was not proper commented upon the review applicant who was also present during the interview. Even if the comments are not wholly proper or correct, the remedy elsewhere but not by way of review. The RA therefore fails and is dismissed, in circulation.

(SMT. SHANTA SHASTRY)
MEMBER(A)

(V.RAJAGOPALA REDDY) J VICE CHAIRMAN(J)

/san/